

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**STARRED QUESTION NO. 21**  
TO BE ANSWERED ON 03/02/2023

**PROMOTION OF PM KISAN YOJANA**

\*21. DR. C.M. RAMESH:

Will the Minister of Agriculture and Farmers Welfare be pleased to State:

(a) whether adequate publicity has been given by Government to promote Pradhan Mantri Kisan Samman Nidhi (PM KISAN) Yojana so that it reaches the farmers of North Eastern States and hill regions in the country, the details thereof; and

(b) whether Government has made any survey in this regard to make it more popular amongst farmers in the country, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): A Statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 21 DUE FOR REPLY ON 3<sup>RD</sup> FEBRUARY, 2023 REGARDING PROMOTION OF PM KISAN YOJANA.**

(a) & (b): Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), one of the largest central sector schemes, is being implemented to supplement financial needs of land holding farmers of the country subject to certain exclusion criteria related to higher economic status. Under the scheme, financial benefit of Rs 6000/- per year, in three equal installments, is transferred into the bank accounts of farmers.

As per the Operational Guidelines of the Scheme, the responsibility of identifying and verifying the beneficiaries under the scheme lies with respective States/UTs. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode, on the basis of verified data received from the States/UTs on the PM-KISAN portal.

The aim of the Government is to achieve 100% saturation by enrolling every eligible farmer family of the country under PM-KISAN Scheme. The States/UTs, including North-eastern States and States with hilly regions, have organized publicity/awareness camps to ensure expeditious verification of the data of the registered beneficiaries. States/UTs have been directed to conduct various drives for enrolment of potential beneficiaries. The State/UT Governments have been continuously requested and vigorously pursued for completing the above exercise in mission mode by organizing camps for enrollment of new farmers, publicity/awareness and grievance redressal. Considering unique nature of land ownership in North-Eastern states, relaxation has been given on the eligibility to cover the maximum farmers under the Scheme. Central Government holds weekly review meetings with the States/UTs including North-Eastern states to guide them on effective implementation of the Scheme.

In addition, a Farmers' Corner has been created on PM-KISAN portal which provides farmers with the facility of self-registration to farmers, checking beneficiary status etc. Over 4.0 lakh Common Service Centres (CSCs) have also been engaged to provide all the facilities available in farmers' corner, including registration of new beneficiaries, and also to carry out publicity and create awareness about the Scheme at the ground level.

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